NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 69/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES: M/s. Harmony Holdings Limited

V/s.

M/s. RT Exports Limited & Ors.

SECTION OF THE COMPANIES ACT: 241, 242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
52 51	Adv Kalun Margian 1/2 Law Charm	Adr for Dug. No.	
51	Jogan Punjaki i/b Mansukhla Hiralal & Co.	Advocate le per retitioner	flunjabi

ORDER CP 69/241-242/NCLT/MB/MAH/2016

For the parties have reported that they would be in a position to file Consent Terms by 21st February, 2018, at their request, list this matter on 22.2.2018 for reporting Settlement.

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)